

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 09th July, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 11/2018(CZ)	Ajay Shrivastava Vs M.P. Pollution Control board & Ors.	Mr. Qasim Ali, Adv.	
2.	Review Application No. 02/2018(CZ) (M.A.No.55/18)	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
3.	Review Application No. 03/2018(CZ) (M.A.No.56/18)	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
4.	Review Application No. 04/2018(CZ) (M.A.No.57/18)	Harish Vyas Vs Rajasthan State Pollution Control Board	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
5.	Review Application No. 05/2018(CZ) (M.A.No.58/18)	Harish Vyas Vs Union of India & 5 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
FOR COMPLETION OF PLEADING				
6.	Original Application No. 04/2015(CZ) (M.A.No.401/17)	Kishore Samrite & Suresh Kocher <i>(Pond Encroachment, Balaghat)</i> Vs Union of India. & 6 Ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv. Mr. Nishant Goyal, Adv. Mr. V.H.Vashwani, Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
FOR HEARING				
8.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv.	
FOR COMPLIANCE				
9.	Original Application No. 124/2016(CZ)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv.	

10.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
11.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 09-07-2018 shall be adjourned to 30-07-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in